

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF
Criminal Cause List Dated 26-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100509/2017	The State Dongri Police Station Vs Monu Pehlad Malvi	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100191/2016	THE STATE OF BANDRA POLICE STATION. Vs SAMSON RAHUL WANKHEDE.	
3	POCSO SPL CASE	100263/2016	THE STATE OF CHUNABHATTI POLICE STATION. Vs VISHAL HARI TAIYDE	
4	POCSO SPL CASE	100072/2018	The State of Kherwadi Police Station Vs Mohd. Irshad Mohd. Ismile Siddhiqui	
(Main Matter REMAND APPL POCSO/0101043/2017)				
5	POCSO SPL CASE	1000464/2018	The State of Dharavi Police Station Vs Vinodprasad Laxman Mahato @ Mandal	PP
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100181/2017	AGRIPADA POLICE STATION Vs PANKESH SUBHASH UTKAR	
7	POCSO SPL CASE	100438/2017	The State Cuff Parade Police Station Vs Ramdular Rajnarayan Yadav	
<u>CHARGE</u>				
8	POCSO SPL CASE	100043/2018	The State of Trombay Police Station Vs Shivaji Chandrakant Rathod	
9	POCSO SPL CASE	100121/2018	The State of Parksite Police Station Vs Dinesh Gopal Singh	
(Main Matter REMAND APPL POCSO/0101003/2017)				

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10	POCSO SPL CASE	100441/2018	The State of Dharavi Police Station Vs Irshad Naim Khan	
11	POCSO SPL CASE	1000599/2018	The State of Vakola Police Station Vs Ivlesh Prakash Bhoir	PP
12	POCSO SPL CASE	100697/2018	The State of Santacruz Police Station Vs Shaharukh Dadamiya Sayyed	PP
<u>ORDER</u>				
13	ABA	101205/2020	Vinay Raju Maru Vs The State Of Maharashtra RCF P.stn.	J.S.Hiwrale
<u>APPEARANCE</u>				
14	POCSO SPL CASE	100581/2017	The State Kanjur Marg Police Station Vs Prakash Anant Vaiti	
15	POCSO SPL CASE	100220/2018	The State of Tilak Nagar Police Station Vs Raja Aadimolam Salamat Harijan	
(Main Matter REMAND APPL POCSO/0100225/2018)				
16	POCSO SPL CASE	100289/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Shahabuddin Munna Qureshi	PP
17	POCSO SPL CASE	100309/2019	The State of Maharashtra - Wadala T. T. Police station Vs Amarjeet Jagdish Chauhan	PP
18	POCSO SPL CASE	100657/2019	State Nirmal Nagar Police Station Vs Imran Ramjan Ali Khan	PP
19	SPL.CASE	52/2020	The State of Maharashtra - Trombay Police Station Vs Rakesh Gautam Narwade	PP

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20	SPL.CASE	65/2020	The State of Maharashtra -Tilak Nagar Police Station Vs Vinit Jagjivan Machi	PP
21	SPL.CASE	88/2020	The State of Maharashtra - Agripada Police Station Vs Noor Mohammad Munawarali Ansari	PP
22	SPL.CASE	103/2020	The State of Maharashtra - Mankhurd Police Station Vs Satyanarayan Fulchand Gautam	PP
23	SPL.CASE	100401/2020	The State of Maharashtra - Ghatkopar Police Station Vs Prashant Shivkumar Vishwakarma	PP
<u>REPORT</u>				
24	POCSO SPL CASE	100015/2017	MANKHURD POLICE STATION. Vs ARUNKUMAR MANOJ YADAV	
25	POCSO M A	100852/2020	The State- Vikhroli P Stn Vs Unknown Person	APP
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
26	POCSO SPL CASE	100129/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ALI HASAN BADALU ANSARI	

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1	POCSO SPL CASE	100139/2015	The State Govandi Police Station Vs John Michal Desoza	
2	POCSO SPL CASE	100234/2015	The State DCB CID Unit X Vs Shivkumar @ Shiva Ramlakhan Rana	
<u>EVIDENCE PART HEARD</u>				
3	POCSO SPL CASE	100280/2016	THE STATE OF BANDRA POLICE STATION. Vs MOHD. DANISH MOHD. SHAMSHUDDIN PATHAN.	
4	POCSO SPL CASE	100310/2016	THE STATE OF WORLI POLICE STATION Vs AMIT SUNIL BAGADE	
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100037/2017	NAGPADA POLICE STATION. Vs ATIF ABDUL HAMID KHAN	
6	POCSO SPL CASE	100061/2018	The State of Ghatkopar Police Station Vs Vishal Vasant Karade	
(Main Matter REMAND APPL POCSO/0101060/2017)				
<u>CHARGE</u>				
7	POCSO SPL CASE	1000635/2018	The State of Khar Police Station Vs Shravan Satubhai Rathod	PP
<u>REPLY/SAY</u>				
8	M A IN ABA	100584/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100213/2017	CHEMBUR POLICE STATION Vs BABLU RAMESH TARA	
10	POCSO SPL CASE	100242/2017	State V.B.Nagar P.S Vs Amjad Shaggan Ali Shaikh	Ruby Rahir Shaikh

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11	POCSO SPL CASE	100427/2017	The State Chunabhatti Police Station Vs Ajay Sanjay Gavali	
12	POCSO SPL CASE	100006/2018	The State Kurla Police Station Vs Aarif Hoshiyar Khan	
(Main Matter REMAND APPL POCSO/0100737/2017)				
13	POCSO SPL CASE	100225/2018	The State of Nagpada Police Station Vs Ashfak Ahamad Januudin Shaikh	
(Main Matter REMAND APPL POCSO/0100230/2018)				
14	POCSO SPL CASE	1000354/2018	The State of Govandi Police Station Vs Vishal Annaji Salunkhe	z
15	POCSO SPL CASE	1000438/2018	The State of Dongri Police Station Vs Suraj Vasant Pawar	PP
16	POCSO SPL CASE	100086/2019	The State of Pydhonie Police Station Vs Hasan Saleem Shaikh	PP
17	POCSO SPL CASE	100297/2019	The State of Maharashtra - Shahu Nagar Police Station Vs Aditya Shrikant Naraynkar	PP
18	POCSO SPL CASE	100319/2019	The State of Maharashtra - Trombay police station Vs Anil Tanaji Galande	PP
19	POCSO SPL CASE	100338/2019	The State of Maharashtra - Trombay Police Station Vs Salim Abdul Rahim Khan @ Tilu	PP
20	SPL.CASE	22/2020	The State of Maharashtra - Mahim Police Station Vs Dhanvel Mohan Sundaram Chetiyar and other 05	PP

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21	SPL.CASE	100800/2020	The State Mahim Police Station Vs Mohammed Shoheb Alam Shaikh and anr	PP
			<u>REPORT</u>	
22	POCSO SPL CASE	100380/2015	The State of Sakinaka Police Station Vs Ajay Kundan Jaisavar	

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100393/2015	The State of Agripada Police Station. Vs Hadisali Nabi Mohammed Khan	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100354/2015	The State of D.N.Nagar Police Station. Vs Imran Abdulla Khan	
3	POCSO SPL CASE	100017/2017	SHIVAJI NAGAR POLICE STATION. Vs SAJID NASIM AHMAD KHAN	
4	POCSO SPL CASE	100667/2018	The State of Vakola Police Station Vs Anand Periyarwami Arjun	PP
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100097/2017	NIRMAL NAGAR POLICE STATION. Vs SUMIT SUDHIR BHINGARDIVE	
6	POCSO SPL CASE	100582/2017	The State Worli Police Station Vs Wilson Anthony Rodricks	
7	POCSO SPL CASE	1000601/2018	The State of Shahu Nagar Police Station Vs Mustkim Saleem Khan	PP
<u>CHARGE</u>				
8	POCSO SPL CASE	100488/2017	The State Nehru Nagar Police Station Vs shadab Kasim Dalvi	
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100337/2017	SANTACRUZ POLICE STATION Vs DEEPAK SHYAMLAL SAROJ PASWAN	
10	POCSO SPL CASE	100004/2018	The State Trombay Police Station Vs Rajratan Tarendra More	

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11	POCSO SPL CASE	100059/2018	The State of Azad Maidan Police Station Vs Balaji Ramchandra Patil	
(Main Matter REMAND APPL POCSO/0101085/2017)				
12	POCSO SPL CASE	100093/2019	The State of Khar Police Station Vs Sachin Kiran Sonawane @ Babu Tate @ D.j. Babu	PP
13	REMAND APPL POCSO	100279/2019	The State- Ghatkopar Police Station Vs Aamjya @ Pathan Barkatali Shaikh	
14	POCSO SPL CASE	100499/2019	The State of Maharashtra - R.C.F. Police Station Vs Fuldev Rampreet Paswan	PP
REPORT				
15	POCSO SPL CASE	100102/2016	THE STATE OF WADALA T.T. POLICE STATION. Vs RAKESH RAMKISHOR PANDEY.	
16	POCSO SPL CASE	100185/2017	SHIVAJI NAGAR POLICE STATION Vs MOHD. SHAKIL MATIN KHAN	

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S.No.	Case Type	Case No.	Title	Name of Advocate
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1	POCSO SPL CASE	100287/2016	THE STATE OF BYCULLA POLICE STATION. Vs MOHD. ANWAR ABDUL SATTAR SHAIKH @ SULTAN	
2	POCSO SPL CASE	1000638/2018	The State of Trombay Police Station Vs Yousuf Noor Khan	PP
<u>EVIDENCE</u>				
3	POCSO SPL CASE	1000406/2018	Bhandup Police Station Vs Jagannath @ Gajya Krushna Kamble	PP
4	POCSO SPL CASE	100445/2018	The State of Wadala T T Police Station Vs Ahamad Atallah Ansari	
5	POCSO SPL CASE	1000597/2018	The State of Chunabhatti Police Station Vs Devmunni @ Shinku Bridgemohan Pande	PP
<u>CHARGE</u>				
6	POCSO SPL CASE	1000374/2018	The State Of Mankurd Police Station Vs Shamrao Tejrao Jadhav	PP
<u>COMPLIANCE</u>				
7	POCSO SPL CASE	100360/2019	The State of Maharashtra - Tardeo Police Station Vs Altaf Abdul Mazid Ansari	PP
<u>APPEARANCE</u>				
8	POCSO SPL CASE	100047/2018	The State of Shivaji Nagar Police Station Vs Mohd. Niyaz Mohd. Jakir Shaikh	
9	POCSO SPL CASE	100110/2018	Marshal Michael Jakob Vs The State Santacruz Police Station	

(Main Matter REMAND APPL POCSO/0100738/2017)

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10	POCSO SPL CASE	1000405/2018	ShahuNagar Police Station Vs Manual Advian Matmari	PP
11	POCSO SPL CASE	1000480/2018	The State of V.B.Nagar police station Vs Rohan Shravan Angre	PP Prashant Pawar
12	REMAND APPL POCSO	101012/2019	The State- Dadar Police Station Vs Akshay Vinod Chekhaliya	
13	POCSO SPL CASE	100664/2019	The State of Maharashtra - Dharavi Police Station Vs Narsappa Hanumanta Kurmollu @ Tata	PP
14	POCSO SPL CASE	100666/2019	The State of Maharashtra -Kurla Police Station Vs Basantlal Sukhdeo Kori	PP
15	REMAND APPL POCSO	100393/2020	STATE GOVERNMENT - Bhoiwada Police Station Vs Nitesh Prabhakar Pawar	SPP Adv.
<u>R-E U-S 299 CR.P.C</u>				
16	POCSO SPL CASE	100216/2015	The State of Kalachowky Police Station Vs Arvind Bhola Yadav	

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Criminal Cause List Dated 31-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100333/2017	CHEMBUR POLICE STATION Vs VINAYAK RAVI PAWAR	
2	POCSO SPL CASE	100418/2017	The State Matunga Police Station Vs Shrinath Chotelal Kanojia	
<u>CHARGE</u>				
3	POCSO SPL CASE	100540/2015	The State of Wadala T.T.Police Station Vs Mohsin Mohibudin Ansari.	
<u>APPEARANCE</u>				
4	REMAND APPL POCSO	100143/2017	The State Vakola Police station Vs Sagar Arjun Pandey	
5	POCSO SPL CASE	100143/2019	The State - Shivaji Nagar Police Station Vs Mohd. Jamir Ahamad Arif Shaikh @ Chottu	PP
6	POCSO SPL CASE	100322/2019	The State of maharashtra - Santacruz Police Station Vs Raj Rajendra Sugdhare	PP
7	POCSO SPL CASE	100714/2019	The State of Maharashtra - Vikhroli Police Station Vs Ramesh Babu Mani	PP
8	SPL.CASE	99/2020	The State of Maharashtra - R.C.F. Police Station Vs Vivek Lalbabu Singh	PP